CENTRAL ELECTRICITY REGULATORY COMMISSION (LAW DIVISION)

Petition No. 245/MP/2021 along with IA No. 41/2024

Subject : Petition or approval of input price of coal supplied from Dulanga mines

for the period from COD, i.e., 1.10.2020 to 31.3.2024.

Petitioner : NTPC

Respondents : BSPHCL and 6 others

Date of Hearing : 17.4.2025

Coram : Shri Jishnu Barua, Chairperson

Shri Ramesh Babu V., Member Shri Harish Dudani, Member

Shri Ravinder Singh Dhillon, Member

Parties Present: Ms. Swapna Seshadri, Advocate, NTPC

Ms. Ritu Apurva, Advocate, NTPC

Shri Karthikeyan Murugan, Advocate, NTPC

Shri R.K. Mehta, Advocate, GRIDCO

Ms. Himanshi Andley, Advocate, GRIDCO

Record of Proceedings

At the outset, the learned counsel for the Respondent sought time to file its reply to the additional information filed by the Petitioner. The learned counsel for the Petitioner prayed that it may be permitted to file written submissions in the matter. Accordingly, based on the consent of the parties, the hearing of the matter was adjourned.

- 2. The Respondents are permitted to file their replies on or before **29.4.2025**, after serving a copy to the Petitioner. The parties are also permitted to file their written submissions, if any, after serving a copy to the other, latest by **14.5.2025**.
- 3. The IA No. 41/2024, requesting an amendment to the Petition, stands disposed of as the petition has already been amended and the Respondent has filed its reply to the amended petition.
- 4. The matter shall be listed for hearing on **20.05.2025**.

By order of the Commission

Sd/-(B. Sreekumar) Joint Chief (Law)

